

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA 130/97 in OA 997/93

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New Delhi, this 21st day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member(A)

Shri Bhale Ram
s/o Shri Vijay Singh
103/Sector IV, R.K. Puram
New Delhi .. Petitioner

(By Advocate Shri R.P. Kapoor)

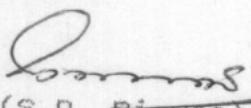
versus

Union of India, through

1. Secretary
Ministry of Home Affairs
New Delhi
2. Director General
Bureau of Police Research & Development
M/Home Affairs, New Delhi .. Respondents

ORDER(oral)
Hon'ble Dr. Jose P. Verghese

This RA has been filed for correction of our order dated 11th April, 1997 in OA 997/93. In para 3 of our order, reference to Chhotu Ram Vs. UOI in OA 1165/93 is to be read as R.K. Mandal Vs. UOI in OA 1096/93. Necessary corrigendum may be issued by the registry. This RA is disposed of accordingly.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

/gtv/

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